

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.07.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 144 of 2019	Kaushik Ghosh Vs. Noor Alam & Ors.	Deepa Gupta	Gaurav Gupta(R1-R28) Abhay Anand Vina- R29
2.	Comp. App. (AT) (Ins) No. 145 of 2019	Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd.	Atham Legal	S. Ravishankar
3.	Comp. App. (AT) (Ins) No. 249 of 2019 & I.A. No. 1380 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr. With	Ankita Sinha	Ankur Mittal Pulkit Deora Arunima Bhattacharjee
4.	Comp. App. (AT) (Ins) No. 455 of 2019	Gurjeet Singh Johar Vs. Naveen Kumar Gupta Interim Resolution professional for C & C Construction Ltd & Anr.	Ankita Sinha	Pulkit Deora-IRP Arunima Bhattacharjee Ankur Mittal-SBI
5.	Comp. App (AT) (Ins) No. 664 of 2019	NUI Pulp and Paper Industries Pvt Ltd. Vs. Roxcel Trading GMBH	Nishtha Khurana	Ankur Khandelwal

For Admission (Fresh Cases)

6.	Comp. App (AT) (Ins) No. 720 of 2019	First Step Ventures Ltd. Vs. Frontier Lifeline Pvt Ltd & Ors.	Akshat singh	
7.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt Ltd. Vs. Uttam Strips Ltd.	Pankaj Bhagat	
8.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors	Neeha nagpal	
9.	Comp. App (AT) (Ins) No. 724 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Anr.	Arvind Kumar	Heena George
10.	Comp. App (AT) (Ins) No. 725 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Anr.	Arvind Kumar Gupta	Heena George
11.	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	
12.	Comp. App (AT) (Ins) No. 727 of 2019	PropUrban Advisory Services Pvt Ltd. Vs. Amit Naidu	Nishanth Patil	

13.	Comp. App. (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Harshal Kumar
-----	------------------------------------	--	-----------------	---------------

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	Aashish Makhija
15.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	R. S. Lakshman (R-SBI)
16.	Comp. App. (AT) (Ins) No. 116 of 2019	Arokiasamy Joseb Raj. Vs. Pathukasahasram Raghunathan Raman & Ors. With	Divyanshu Rai.	P. Raghunathan Raman-RP Richa Sandilya- (R2-R6)
17.	Comp. App. (AT) (Ins) No. 117 of 2019	Arokiasamy Joseb Raj Vs. Pathukasahasram Raghunathan Raman & Ors	Divyanshu Rai.	Kunal Tandon- (R2-6)
18.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd	Vipul Ganda Aastha Trivedi Chandreyee Maitra Aman Chaudhary	Brajesh Pandey Vijay laxmi
19.	Comp. App. (AT) (Ins) No. 484 of 2019	KCP Shivraman Vs. Karur Vysya Bank Ltd. & Anr.	Rhea Luthra	T.N. Durga Prasad-R1
20.	Comp. App. (AT) (Ins) No. 248 of 2019	Aishwarya Structural Vs. Matrix Metals Traders Pvt Ltd & Ors.	Amit Kumar Dogra	Shusant Kumar Sarkar-R3 Pramod Kumar-R4
21.	Comp. App. (AT) (Ins) No. 252 of 2019	Avasarala Venkateshwar Rao Vs. Servomax India Pvt Ltd & Ors.	Aditya Narayan	Shweta Kapoor-R6
22.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	R.K. Chhillar
23.	Comp. App. (AT) (Ins) No. 506 of 2019	R.Arumugasamy. Vs. United Bank of India & Anr.	M.A. Chinnasamy	P. V. Dinesh
24.	Comp. App. (AT) (Ins) No. 528-529 of 2019	ASREC (India) Ltd. Vs. Divyesh Desai.	Saurabh Jain	
25.	Comp. App. (AT) (Ins) No. 540 of 2019	Quantum Coal Energy Pvt Ltd. Vs. Danalakshmi Paper Mills Pvt Ltd & Ors.	Ayush Negi	Ravi Raghunath- R3
26.	Comp. App. (AT) (Ins) No. 543 of 2019	Naik Environmental Engineers Pvt. Ltd. Vs. Lucina Land Development Ltd.	Prabhat Chaurasia	Sumesh Dhawan
27.	Comp. App. (AT) (Ins) No. 545 of 2019	R. Balarami Reddy Vs. Sutanu Sinha	G. Arun	

28.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma
-----	--	---	--------------------	-------------

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 943 of 2019 in Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	Misha Rohtagi Mohta	Sanjay Shorey
2.	I.A No. 2163 of 2019 in Comp. App. (AT)No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R (1& 2) Meenakshi Singh-R (5& 13)
3.	Comp. App. (AT) No. 332 of 2018	Sharda Motor Industries ltd Vs Rohit Relan & Ors With	Smarika Singh	Pawan Sharma
4.	Comp. App. (AT) No. 378 of 2018	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. &Ors.	Anuradha Dutt	Smarika Singh
5.	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey-MCA

For Hearing (Part Heard)

6.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum CorporationLtd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
7.	Competition App. (AT) No. 70 of 2018 & I.A No. 36 of 2019	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra
8.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. With	Milan Singh Negi	KunalKohli (R1) Anusuya Salwan - R3
9.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. With	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 Anusuya Salwan - R3
10.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors. With	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3

11.	Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan
12.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. With	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
13.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
14.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
15.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
16.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
17.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
18.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
19.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	Anuj Berry	Udayan Jain-R1
20.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
21.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
22.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

For Hearing

23.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
24.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
25.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
26.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
27.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
28.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
29.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
30.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
31.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
32.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
33.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
34.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
35.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
36.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

37.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	Aakansha Kaul	Yaman Verma-R(2& 3) Udayan Jain-R1
38.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain-R1

After the above or 3:00 PM, whichever is earlier.

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

1.	Comp. App. (AT) (Ins) No. 536 of 2019 & I.A No. 1857 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd. & Anr. With	Bishwajit Dubey	Sumant Batra (IRP)
2.	Comp. App. (AT) (Ins) No. 708 of 2019	Jaypee Greens Krescent Home Buyers Welfare Association & Ors. Vs. Jaypee Infratech Ltd Through Anuj Jain, Interim Resolution Profession.	Shivam Pandey	Sumant Batra

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar